

List of cases in which Electronic Service of process has taken place during the month of April 2024

| Sr. No. | Court | District | Court Room | Case Type | Case No. | Date Registration | Petitioner Name VS Respondent Name | Advocate | Advocate Mobile Number | Advocate email ID | Date Electronic Service Process | of |
|---------|--|----------|----------------------------------|-----------|-------------------|-------------------|------------------------------------|-----------------------------|------------------------|-------------------|---------------------------------|----|
| 1 | SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01 | CENTRAL | NIL | | | | | | | | | |
| 2 | SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02 | CENTRAL | NIL | | | | | | | | | |
| 3 | SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI | CENTRAL | NIL | | | | | | | | | |
| 4 | MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04 | CENTRAL | NIL | | | | | | | | | |
| 5 | SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05 | CENTRAL | NIL | | | | | | | | | |
| 6 | MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT) | CENTRAL | NIL | | | | | | | | | |
| 7 | SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07 | CENTRAL | NIL | | | | | | | | | |
| 8 | SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08 | Central | NIL | | | | | | | | | |
| 9 | SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09 | Central | 309 THIRD FLOOR EXTENTI ON BLOCK | CS | CS/COMM./457/2024 | 12-04-2024 | RAJESH TRIPATHI VS M/s JCT LIMITED | Suresh Chand JCT Singhal(P) | 9810061558 | scsinghal@ | 19.04.2024 | |

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| | | | 309 THIRD FLOOR EXTENTI ON BLOCK | CS | CS/COMM./447/2024 | 09-04-2024 | Insignia Lifestyle Spaces Pvt Ltd Vs Nikon Finlease Pvt Ltd | Niyati Patwardha (P), | 9971547353 | CHAMBER.COM | 23.04.2024 |
| | | | 309 THIRD FLOOR EXTENTI ON BLOCK | CS | CS (COMM) | 02-04-2024 | Punjab National Bank Vs Anamika Bharti | SANJAY KUMAR & M.K. VERMA | 9871980045 | SANJAYK1 | 08.04.2024 |
| 10 | SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT | Central | NIL | | | | | | | | |
| 11 | SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT | Central | 310 | CS (COMM) | CS (COMM)/38 | 19-03-2024 | Bank Of Baroda Vs Ranjeet Kumar Thakur | Umesh Joshi (P), | 9910568669 | advumeshjoshi@gmail.com | 03.04.2024 |
| | | | 310 | CS (COMM) | CS (COMM)/36 | 14-03-2024 | Bharati Bhawan Vs Sanjay Kumar Upadhaya Prop Sanjay Book Depo | NIKHIL TRIPATHI (P), | 9899836932 | nikhilyripa63@gmail.com | 03.04.2024 |
| | | | 310 | OMP (I) (COMM) | OMP (I) (COMM) | 01-02-2024 | Hdfc Bank Ltd Vs Parvesh Sachdeva | ANISH BHOLA (P) | 9811452022 | Anish_bhol17@yahoo.com | 03.04.2024 |
| | | | 310 | OMP (I) (COMM) | OMP (I) (COMM) | 01-02-2024 | Hdfc Bank Ltd Vs Sansaa Enterprises India Private Limited | ANISH BHOLA (P) | 9811452022 | Anish_bhol17@yahoo.com | 03.04.2024 |
| | | | 310 | CS (COMM) | CS (COMM)/32 | 01-03-2024 | Kailash Chand Gupta And Anr Vs Vikram Ujjainwal | SUMIT RANA (P), | 9999590009 | advranasumit@gmail.com | 06.04.2024 |
| | | | 310 | OMP (I) (COMM) | OMP (I) (COMM)196 /2024 | - | HDFC BANK Vs YASHPAL ARYA | ANISH BHOLA (P) | 9811452022 | Anish_bhol17@yahoo.com | 06.04.2024 |

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| | | | 310 | CS (COMM) | CS (COMM)/402 | 26-03-2024 | Rohit Jain Vs Sachin Jain | Shlok Suden | 8800669576 | Shloksuden@gmail.com | 06.04.2024 |
| | | | 310 | CS (COMM) | CS (COMM)/164 | 21-12-2023 | Punjab National Bank Vs Anmol Creations And Ors | Mridula Ray Bhardwaj | 8872113907 | Lawclinicofice@gmail.com | 06.04.2024 |
| | | | 310 | CS (COMM) | CS (COMM)/283 | 23-02-2024 | Nutech Industrial Supplies Vs Harji Engineering Works Pvt Ltd | Rohit Yadav | 9266130562 | inforytlaw@gmail.com | 08.04.2024 |
| | | | 310 | CS (COMM) | CS (COMM)/354 | 12-03-2024 | Smt Neeraj Nagpal Proprietor Of M/s Arjun Enterprises Vs Smt Nimmi Garg Proprietor Of M/s Puja Silk And Sarees | Shailendra Babbar(P), | 9810076766 | - | 08.04.2024 |
| | | | 310 | OMP (I) (COMM) | OMP (I) (COMM) | 30-03-2024 | M/S. CLIX CAPITAL SERVICES PVT. LTD. Vs M/s. KHAIR DIAGNOSTIC CENTRE AND ORS. | Ravi Shankar Garg(P), | 9811252098 | advocatersgarg@gmail.com | 08.04.2024 |
| | | | 310 | CS (COMM) | CS (COMM)/353 | 13-03-2024 | M/s Srv Impex Vs M/s Manier Azad Plastic Store | Dharmend | 9811534488 | dharmendfazad@yahoo.com | 10.04.2024 |
| | | | 310 | CS (COMM) | CS (COMM)/392 | 21-03-2024 | Ms Delta On System Vs Gautam Healthcare and Anr | Lalit Kumar(P), | 9958710071 | jagdishkverma2009@gmail.com | 15.04.2024 |
| | | | 310 | OMP (I) (COMM) | OMP (I) (COMM) | 19-03-2024 | HDFC BANK Vs ALOK SINGH | ANISH BHOLA(P) | 9811452022 | Anish_bhola17@yahoo.com | 15.04.2024 |
| | | | 310 | OMP (I) (COMM) | OMP (I) (COMM) | 19-03-2024 | Tata Capital Ltd Vs Parul | ANISH BHOLA(P) | 9811452022 | Anish_bhola17@yahoo.com | 15.04.2024 |

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| | | | 310 | OMP (I) (COMM) | OMP (I) (COMM) | 19-03-2024 | Tata Capital Ltd Vs Kamal Deepak | ANISH BHOLA(P) | 9811452022 | Anish_bhola17@yahoo.com | 15.04.2024 |
| | | | 310 | CS (COMM) | CS (COMM)/104 | 16-01-2024 | M/s Jindal Medical Store Vs Rsp Ravi Specialitiess Pharma(opc) Pvt Ltd | Piyush Mittal | 8920831715 | piyushmittaladvocate@gmail.com | 15.04.2024 |
| | | | 310 | OMP (I) (COMM) | OMP (I) (COMM) | 22-03-2024 | Tata Capital Ltd Vs Btm Logistics and Anr 1366 | ANISH BHOLA(P) | 9811452022 | Anish_bhola17@yahoo.com | 15.04.2024 |
| | | | 310 | CS (COMM) | CS (COMM)/453 | 10-04-2024 | N T Bloomfield Enterprises Though Partner Jain Rameshwar Dutt Singh | Aritesh Saxena Its Megha Sharma Vs | 8802101274 | aritesh@thelawcare.in | 18.04.2024 |
| | | | 310 | OMP (I) (COMM) | OMP (I) (COMM) | 08-04-2024 | Deb Bank Ltd Vs Shoyab Iqbal and Anr | ANISH BHOLA(P) | 9811452022 | Anish_bhola17@yahoo.com | 24.04.2024 |
| | | | 310 | CS (COMM) | CS (COMM)/453 | 10-04-2024 | Standard Chartered Bank Vs Bhupesh Garg | Aditya Kapoor | 9582710417 | aditya.kapoor@eruditelegal.asis | 25.04.2024 |
| | | | 310 | CS (COMM) | CS (COMM)/519 | 09-01-2024 | XPLANCK MARKETING PVT LTD Vs Dfb Natural Things Pvt Ltd | Sahil Ralli | 9717838348 | sahilralladvocate@gmail.com | 25.04.2024 |
| | | | 310 | CS (COMM) | CS (COMM)/488 | 22-04-2024 | BANK OF BARODA Vs NEERAJ GOEL | Geetanjali Sharma | 8447833470 | Advocate.134@gmail.com | 27.04.2024 |
| | | | 310 | CS (COMM) | CS (COMM)/193 | 17-01-2022 | M/S M.M ENTERPRISES Vs M/S ROYAL DIAMOND TOOLS ORS. | | | | 30.04.2024 |

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| | | | 310 | CS (COMM) | CS (COMM)/71 | 10-01-2024 | Rohit Mathur Vs M/S BISHA DEVELOPERS PVT.LTD | Yuvraj seth | 8826893759 | VIKRAMS ETHLAWFIRM@GMAIL.COM | 30.04.2024 |
| | | | 310 | OMP (I) (COMM) | OMP (I) (COMM) | 19-04-2024 | HDFC BANK LTD Vs BIRBHOLA SINGH | ANISH BHOLA(P) | 9811452022 | Anish_bhola17@yahoo.com | 30.04.2024 |
| 12 | SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT | Central | 401 | OMP(I)COMM | 126/2024 | 01.03.2024 | TATA CAPITAL V/S UMED SINGH | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHOO.COM | 18-04-2024 |
| | | | 401 | OMP(I)COMM | 228/2024 | 19.03.2024 | TATA CAPITAL V/S SHIV DAYAL | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHOO.COM | 18-04-2023 |
| | | | 401 | OMP(I)COMM | 229/2024 | 19.03.2024 | TATA CAPITAL V/S BHUMISHAKT | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHOO.COM | 18-04-2022 |
| | | | 401 | OMP(I)COMM | 227/2024 | 19.03.2024 | TATA CAPITAL V/S RAM KHILADI | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHOO.COM | 18-04-2021 |
| | | | 401 | OMP(I)COMM | 292/2024 | 08.04.2024 | DCB BANK V/S RASHID JAKIR | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHOO.COM | 22-04-2024 |
| | | | 401 | OMP(I)COMM | 293/2024 | 08.04.2024 | DCB BANK V/S RAMESH KUMAR | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHOO.COM | 22-04-2024 |
| | | | 401 | OMP(I)COMM | 149/2024 | 05.03.2024 | TATA CAPITAL V/S SHUHAIL KHAN & ORS | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHOO.COM | 03.04.2024 |

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| | | | 401 | OMP(1)COMM | 244/2024 | 21.03.2024 | HDFC BANK LTD V/S RAJ KUMAR | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHOO.COM | 15.04.2024 |
| | | | 401 | OMP(1)COMM | 254/2024 | 22.03.2024 | TATA CAPITAL V/S GURDEV SINGH & ORS | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHOO.COM | 15.04.2024 |
| | | | 401 | OMP(1)COMM | 252/2024 | 22.03.2024 | TATA CAPITAL V/S CHAITANYA GOGAJI CONSTRUCTION & STONE CRUSHER P LTD | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHOO.COM | 15.04.2024 |
| | | | 401 | CS(COMM) | 464/2024 | 15.04.2024 | DEEPAK BANSAL V/S GURU NANAK ENTERPRISES & ORS | R.K. SALAGH | 9911444100 | ALAGHS409@GMAIL.COM | 19.04.2024 |
| 13 | SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT | Central | NIL | | | | | | | | |
| 14 | SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT) | West | NIL | | | | | | | | |
| 15 | MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02 | West | 209 Extn Block | CS COMM | 10/2024 | 04.01.2024 | UNION BANK OF INDIA V/S AMIT SINGH | AMIT GUPTA PAL | 9810224624 | | 10-04-2024 |
| | | | | CS COMM | 85/2024 | 30-01-2024 | PSYCHROMETRIC SOLUTION V/S MANOJ KUMAR | JAI VARDHA | 9899053543 | ADVOCATEJAIVARDHAN@GMAIL.COM | 24.04.2024 |
| 16 | SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03 | West | 203 Extn Block | RECOVERY | CS (COMM) 117/2023 | 31-12-2023 | ALCOBREW DISTILLERIES INDIA LIMITED RANJANA SHARMA | VISHNU PS LANGAW VSAT | 9871152081 | VISHNULANGAWAT@GMAIL.COM | 08-03-2024 |

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| 21 | SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT) | NEW DELHI | 25 | COMMERCIAL SUIT | CS/COMM-740/2022 | 27.08.2022 | SWIFT SECURITAS PVT. LTD. VS. | SH ARUN MEHTA | 9811019124 | 16.04.2024 | | |
| | | | | COMMERCIAL SUIT | TM 08/2022 | 02.03.2022 | HUDA BEAUTY VS. M/S | SH K G BANSAL | 9011-26843455 | 18.04.204 | | |
| | | | | COMMERCIAL SUIT | CS/COMM-786/2022 | 5.09.2022 | MOHAN RAM TRADING VS. GULAB SINGH | SH KAMAL JERATH | 9711887994 | 18.04.204 | | |
| | | | | COMMERCIAL SUIT | CS/COMM-208/2024 | 02.03.2024 | EAROPEAN DRUG STORE | SH SHASHWAT TRIPATHI | 9871383136 | 18.04.204 | | |
| | | | | COMMERCIAL SUIT | CS COMM 174 / 2024 | 24.02.2024 | DAVIS TRAIND COMPANY | SH MANISH DUA | 8920434241 | 18.04.204 | | |
| | | | | COMMERCIAL SUIT | OMP/COM M - 149 / 2023 | 31.10.2023 | IDUL ZUHAAD | SH SANDEEP KUMAR YADAV | 9654177786 | 25.04.2024 | | |
| 22 | SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03 | NEW DELHI | 24 | SUIT FORCS TRADEMARKS | (COM)330/2024 | 09/04/24 | NEELKANTHAM SYSTEMS PVT LTD VS. PETRONET LNG LTD | PRAVEEN CHATURVSEDI | 9811377100 | 45397 | | |
| | | | | SUIT RECOVERY FORCS | (COM)901/2022 | 17/11/22 | A SECURITIES VS SUMAN KISHORE | PRITIK SAINI | 9910057777 | 45398 | | |
| | | | | SUIT RECOVERY FORCS | (COM)511/2022 | 02/06/22 | JAI LAXMI ENTERPRISES PVT LTD VS VIPIN ANAND | SHUBHAM JAIN | 9871357167 | 45406 | | |

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| | | | | SUIT FOR RECOVERY | CS (COMM)/79/2022 | 05/01/22 | MIR USMAN DISOOKI VS HSBC BANK | MANISH VS GANDHI | NOT AVAILABLE | 45408 | |
| 23 | MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH | NIL | | | | | | | | |
| 24 | MS. ANURADHA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH | 6, New Court Block-I | Commercial | CS (COMM)/241/2020 | 11.09.2020 | MANJU SINGAL, PROPRIETOR M/S SINGLA FOOD PRODUCTS Vs DEEPAK KUMAR @ DEEPAK MANOCHA | S.K.BANSAL | 26843455 | UNITEDM ARK@UNITEDIPR.COM | 01.04.2024 |
| | | | 6, New Court Block-I | Commercial | CS (COMM)/151/2024 | 02.04.2024 | Punjab National Bank Vs Kushwant KauR | SUNAV RASTOGI | 7838389845 | SUNAVRU STGI@GMAIL.COM | 02.04.2024 |
| | | | 6, New Court Block-I | Commercial | CS (COMM)/154/2024 | 02.04.2024 | T BUILDTECH PVT LTD. Vs CAPACITE INFRAPROJECTS | PRACHNA MAHESH WARI | 9711005868 | RACHNAM AHESHWARI74@GMAIL.COM | 02.04.2024 |
| | | | 6, New Court Block-I | Commercial | CS (COMM)/107/2024 | 04.03.2024 | Max Healthcare Institute Limited Vs Sushila Devi | VIJAY SHARMA | 9312274280 | VIJAYKSHARMAADV@YAHOO.CO.IN | 02.04.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (COMM.)/6/2024 | 03.02.2024 | Sukam Power Systems Ltd Vs Hdfc Bank Limited | BANI BRAR | 9811515182 | ADV.BANI BRAR@GMAIL.COM | 03.04.2024 |
| | | | 6, New Court Block-I | Commercial | CS (COMM)/158/2024 | 03.04.2024 | State Bank Of India Vs Ravinder Kumar Verma | RAJEEV VS SAGAR | 9810021846 | SAGARAN DSAGAR@LIVE.COM | 03.04.2024 |
| | | | 6, New Court Block-I | Commercial | CS (COMM)/157/2024 | 03.04.2024 | State Bank Of India Vs Chander Sekhar | RAJEEV VS SAGAR | 9810021846 | SAGARAN DSAGAR@LIVE.COM | 03.04.2024 |

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| | | | 6, New Court Block-I | Commercial | CS (COMM)/45/2024 | 25.01.2024 | M/s Click Capital Services Pvt Ltd Vs M/s City Hospital | RAVI SHANKAR GARG | 9868552038 | ADVOCATERSGARG@GMAIL.COM | 03.04.2024 | |
| | | | 6, New Court Block-I | Commercial | CS (COMM)/670/2023 | 22.12.2023 | R S Advertising Vs Unit 83 Advertising Inc | K.G.SHARMA | 9717408155 | NOT PROVIDED | 04.04.2024 | |
| | | | 6, New Court Block-I | Commercial | CS (COMM)/109/2024 | 04.03.2024 | Mmkp Sanchay Nidhi Ltd Vs Himanshu Sharma | ILMA SUBHAN | 9953954094 | ILMA.SUBHAN@YAHOO.COM | 06.04.2024 | |
| | | | 6, New Court Block-I | Commercial | OMP (D) (COMM.)/526/2024 | 15.03.2024 | Dhara Motor Finance Ltd Vs Vira Infratech | J.K.YADA | 9999855157 | ADVJITENDERYADA2017@GMAIL.COM | 06.04.2024 | |
| | | | 6, New Court Block-I | Commercial | CS (COMM)/394/2023 | 09.06.2023 | SANJAY GUPTA FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED | MAHESH KATYEEYAN | 9810133604 | FRIDENTLAW@HOTMAIL.COM | 09.04.2024 | |
| | | | 6, New Court Block-I | Commercial | CS (COMM)/672/2023 | 23.12.2023 | State bank of india Vs Ajit Singh | RANI BHARDWAJ | 9643680913 | RBHARDWAJASSOCIATE@GMAIL.COM | 10.04.2024 | |
| | | | 6, New Court Block-I | Commercial | CS (COMM)/673/2023 | 23.12.2023 | STATE BANK OF INDIA Vs Sanju | RANI BHARDWAJ | 9643680913 | RBHARDWAJASSOCIATE@GMAIL.COM | 10.04.2024 | |
| | | | 6, New Court Block-I | Commercial | CS (COMM)/185/2024 | 15.04.2024 | Punjab National Bank Vs Shiv Enterprises | ANKIT RAJ | 9968368407 | ADV.ANKIT.MAIL@GMAIL.COM | 15.04.2024 | |
| | | | 6, New Court Block-I | Commercial | CS (COMM)/189/2024 | 16.04.2024 | Rategain Travel Technologies Limited Vs Casa2 Stays Private Limited | ANIRUDDHA CHAUDHARY | 9350188355 | ANIRUDDHAC_2004@YAHOO.CO.IN | 16.04.2024 | |

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| | | | 6, New Court Block-I | Commercial | CS (COMM)/192/2024 | 18.04.2024 | State Bank Of India Vs Krishan Singh | K.K.SINGH | 9810343732 | KSINGH1123@REDIFFMAIL.COM | 18.04.2024 | |
| | | | 6, New Court Block-I | Commercial | Execution (Comm.)/281/2023 | 26.09.2023 | AJAY SIKRI Vs BUDHAN SINGH TANWAR | MUKESH KUMAR | 9810346487 | MUKESHKJAJ@GMAIL.COM | 20.04.2024 | |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM.)/554/2024 | 19.03.2024 | Fusion Microfinance Ltd Vs Soni Sales And Trading | AMIT KUMAR SINHA | 9990659331 | KMPSPARTNER@GMAIL.COM | 24.04.2024 | |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM.)/725/2024 | 25.04.2024 | Mytrah Energy (India) Private Limited Vs Solar Energy Corporation Of India Limited | SHRI VENKATESH | 47099999 | LAWYERS@SKVLAWOFFICES.COM | 25.04.2024 | |
| | | | 6, New Court Block-I | Commercial | Execution (Comm.)/310/2023 | 17.11.2023 | MANJEET KAUR Vs M/S GTL INFRASTRUCTURE LTD | ABHISHEK KASHYAP | 9711170308 | KASHYAPABHISHEK371@GMAIL.COM | 26.04.2024 | |
| | | | 6, New Court Block-I | Commercial | CS (COMM)/214/2024 | 29.04.2024 | Indian Bank Vs Vinod Kumar | NIRDESH BIDHURI | 9999880051 | ADVNIRESH@GMAIL.COM | 29.04.2024 | |
| 25 | SH. SANDEEP YADAV | South | NIL | | | | | | | | | |
| 26 | SH. SANJEEV KUMAR SINGH COMMERCIAL COURT. | South | 29, New Court Block-II | Commercial | OMP(I) (COMM)628/2024 | 29.03.2024 | Quantam Estates Pvt. Ltd. Vs. ACO Depelopers Pvt. Ltd. | Krish Kalra | 9811016789 | advanianil@gmail.com | 02.04.2024 | |
| | | | 29, New Court Block-II | Commercial | OMP(I) (COMM)609/2024 | 23.03.2024 | Hara Manchanda Vs Aaram Asset | Akash Tandon | 8420542549 | akash.agarwal@gmail.com | 04.04.2024 | |

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| | | | 29, New Court Block-II | Commercial | CS (COMM)504/2023 | 28.08.2023 | ICICI BANK LTD. VS. ALOK MISHRA | Chetna Bhalla | 9810080772 | Not Provided | 04.04.2024 | |
| | | | 29, New Court Block-II | Commercial | OMP(I)(COMM)597/2024 | 21.03.2024 | Kotak Mahindra Prime Vs. Shahrulkh Khan | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com | 06.04.2024 | |
| | | | 29, New Court Block-II | Commercial | OMP(I)(COMM)595/2024 | 23.03.2024 | Kotak Mahindra Prime Vs. Jyoti D | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com | 06.04.2024 | |
| | | | 29, New Court Block-II | Commercial | OMP(I)(COMM)593/2024 | 23.03.2024 | Kotak Mahindra Prime Vs. Sabir Khan | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com | 06.04.2024 | |
| | | | 29, New Court Block-II | Commercial | OMP(I)(COMM)592/2024 | 23.03.2024 | Kotak Mahindra Prime Vs. Nile Migration Pvt. Ltd. | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com | 06.04.2024 | |
| | | | 29, New Court Block-II | Commercial | OMP(I)(COMM)535/2024 | 18.03.2024 | Kotak Mahindra Prime Vs. Suresh Rathi | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com | 06.04.2024 | |
| | | | 29, New Court Block-II | Commercial | OMP(I)(COMM)538/2024 | 18.03.2024 | Kotak Mahindra Prime Vs. Deepa Gupta | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com | 06.04.2024 | |
| | | | 29, New Court Block-II | Commercial | CS (COMM)350/2022 | 31.03.2022 | Upper Land Construction Pvt. Ltd. Vs. Hardev Kaur Jando & Ors. | Avneesh Garg | 9818479699 | avneesh.legal@gmail.com | 24.04.2024 | |
| | | | 29, New Court Block-II | Commercial | OMP(I)(COMM)670/2024 | 10.04.2024 | Toyota Financial Services Vs. Sheetal Shivaji | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com | 24.04.2024 | |

| Sr. No. | Court No. | District | Court Room | Case Type | Case No. | Date Registration | Petitioner Name VS Respondent Name | Advocate | Advocate Mobile Number | Advocate email ID | Date Electronic Service Process | of |
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| | | | 29, New Court Block-II | Commercial | OMP(I)(COMM)671/2024 | 10.04.2024 | Toyota Financial Services Vs. Vijay Sambhaji Wable | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com | 27.04.2024 | |
| | | | 29, New Court Block-II | Commercial | OMP(I)(COMM)650/2024 | 04.04.2024 | Toyota Financial Services Vs. Amar Jyoti Darwatkar | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com | 27.04.2024 | |
| | | | 29, New Court Block-II | Commercial | OMP(I)(COMM)659/2024 | 09.04.2024 | Toyota Financial Services Vs. Gajjar Anil Bhai Prabhu | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com | 27.04.2024 | |
| | | | 29, New Court Block-II | Commercial | OMP(I)(COMM)662/2024 | 09.04.2024 | Toyota Financial Services Vs. Undhad Sanjay Dhirubhai | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com | 27.04.2024 | |
| | | | 29, New Court Block-II | Commercial | OMP(I)(COMM)661/2024 | 09.04.2024 | Toyota Financial Services Vs. Mewa Lal Rehan Mohd. | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com | 27.04.2024 | |
| | | | 29, New Court Block-II | Commercial | OMP(I)(COMM)660/2024 | 09.04.2024 | Toyota Financial Services Vs. Santoshi Amol | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com | 27.04.2024 | |
| | | | 29, New Court Block-II | Commercial | OMP(I)(COMM)664/2024 | 09.04.2024 | Toyota Financial Services Vs. Chavan Umnes Dayanand | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com | 27.04.2024 | |
| | | | 29, New Court Block-II | Commercial | CS (COMM)174/2024 | 09.04.2024 | CANARA BANK VS. CHAUDHARY DEV | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com | 27.04.2024 | |
| | | | 29, New Court Block-II | Commercial | OMP(I)(COMM)680/2024 | 12.04.2024 | Kotak Mahindra Prime Vs. Azad Brijnath | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com | 27.04.2024 | |

| Sr. No. | Court No. | District | Court Room | Case Type | Case No. | Date Registration | Petitioner Name VS Respondent Name | Advocate | Advocate Mobile Number | Advocate email ID | Date Electronic Service Process | of |
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| | | | 29, New Court Block-II | Commercial | OMP(I)(COMM)679/2024 | 12.04.2024 | Kotak Mahindra Prime Sanjay Tiwari | RAJESH JANGRA(Vs.P), | 9958726491 | jangraadvocate@gamil.com | 27.04.2024 | |
| | | | 29, New Court Block-II | Commercial | OMP(I)(COMM)691/2024 | 15.04.2024 | Kotak Mahindra Prime Sundaram K. | RAJESH JANGRA(Vs.P), | 9958726491 | jangraadvocate@gamil.com | 27.04.2024 | |
| | | | 29, New Court Block-II | Commercial | OMP(I)(COMM)690/2024 | 15.04.2024 | Kotak Mahindra Prime Priyanka Singh | RAJESH JANGRA(Vs.P), | 9958726491 | jangraadvocate@gamil.com | 27.04.2024 | |
| 27 | SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT) | South | NIL | | | | | | | | | |
| 28 | SH. LAL SINGH, DISTRICT JUDGE | SOUTH-EAST | NIL | | | | | | | | | |
| 29 | MS. NEELAM SINGH, DISTRICT JUDGE | SOUTH-EAST | 14 | Commercial Suit | CS/COMM/137/2024 | 3/2/24 | TATA STEELS LTD. VS. FRIENDS AUTO | SURAJ KUMAR M/S SINGH | N/A | N/A | 4/2/24 | |
| | | | | | CS/COMM/25/2024 | 1/12/24 | BOHRA INDIA VS. ARISTROBR AT RETAIL | ROHIT BOHRA | N/A | N/A | 4/3/24 | |
| | | | | | CS/COMM/380/2023 | 10/30/18 | TCI EXPRESS VS. PARAMOUNT | ASIF ALI | N/A | N/A | 4/24/24 | |
| | | | | | CS/COMM/298/2023 | 10/30/18 | TCI EXPRESS VS. LAHANOX | ASIF ALI | N/A | N/A | 4/24/24 | |

| Sr. No. | Court | District | Court Room | Case Type | Case No. | Date of Registration | Petitioner Name VS Respondent Name | Advocate | Advocate Mobile Number | Advocate email ID | Date of Electronic Service Process |
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| | | | | | CS/COMM/63/2024 | 2/1/24 | UNION BANK OF INDIA VS. SHAURYA ENTERPRISES | SANDEEP SONI | N/A | N/A | 4/24/24 |
| 30 | SH. AJAY KUMAR JAIN | SOUTH-EAST | NIL | | | | | | | | |

| Sr. No. | Court | District | Court Room | Case Type | Case No. | Date of Registration | Petitioner Name VS Respondent Name | Advocate | Advocate Mobile Number | Advocate email ID | Date of Electronic Service Process |
|---------|-----------------------|------------|------------|-----------------|--------------------------|----------------------|--|---------------------|------------------------|------------------------------------|------------------------------------|
| 31 | MS. ANU GROVER BALIGA | SOUTH-EAST | 21 | Commercial Suit | CS (COMM)/232/2024 | 01-04-2024 | M/s Grafix Solutions Vs M/s Praava Graphics | RAKESH SHARMA (P), | 9911125245 | advocaterakeshsharma2006@gmail.com | ... |
| | | | | Commercial Suit | CS (COMM)/237/2024 | 02-04-2024 | M/S AKG PLASTIC PVT LTD Vs), ABHAY TRADING CO (GHAZIABAD) | Rahul Kumar(P) | 9310972268 | rahulcklaw@gmail.com | ... |
| | | | | Commercial Suit | CS (COMM)/241/2024 | 03-04-2024 | M/s Tand Through Its Partner Tanya Jain, Miglani and ors Vs Dipti Goel | Aayushm Gauba(P) | 9.72E+009 | aayushmaan@adwlegal.co.in | ... |
| | | | | Commercial Suit | EXECUTION (COMM)/95/2024 | 03-04-2024 | Fast Forward Logistics India Pvt Ltd Vs Hindustan Cargo Systems Pvt Ltd | Shivam Sharma | 9654545855 | legal@shivamsharma.info | ... |
| | | | | Commercial Suit | CS (COMM)/243/2024 | 03-04-2024 | M/s Gomo Agro Private Limited Vs Soumya Singh | Rajiv Ranjan Shukla | 9.36E+009 | advsk33@gmail.com | ... |
| | | | | Commercial Suit | CS (COMM)/242/2024 | 03-04-2024 | M/s Convergia Digital Education Pvt Ltd Vs Hans International School and Anr | RAJESH KUMAR(P), | 9.81E+009 | kumarrajesadv@yahoo.com | ... |
| | | | | Commercial Suit | CS (COMM)/250/2024 | 04-04-2024 | Hettich India Private Limited Vs M/s Shivani Enterprises THROUGH ASHISH JOSHI PROPRIETOR | RUPAM KUMARI (P), | 9910721966 | Not Mentioned | ... |
| | | | | Commercial Suit | MISC. DJ/273/2024 | 05-04-2024 | Shri Chakra Medical Agency Vs Alchemist Limited Pharma Division And Ors | Subhash Kumar | 9899913653 | advsubhashkumar0505@gmail.com | ... |
| | | | | Commercial Suit | CS (COMM)/255/2024 | 05-04-2024 | M/S J Arora Trading Company Vs Ms Durga Print Scan Through Its Partners | Rajender Sigh | 9891923201 | insanrajen dersingh1817@gmail.com | ... |

| Sr. No. | Court No. | District | Court Room | Case Type | Case No. | Date of Registration | Petitioner Name VS Respondent Name | Advocate | Advocate Mobile Number | Advocate email ID | Date of Electronic Service Process |
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| | | | | EXECUTION COMM | CS (COMM)/260/2024 | 06-04-2024 | M/S Telexcel Information Systems Ltd Vs Bharat Sanchar Nigam Limited | NITESH KUMAR(P), | 9643777131 | rizwanoffice0506@gmail.com | ... |
| | | | | Commercial Suit | CS (COMM)/270/2024 | 09-04-2024 | Red Tape Limited Vs MEHRUDDIN | Saket Singh(P), | 9311261186 | ankurgoeladvocate@gmail.com | ... |
| | | | | Commercial Suit | CS (COMM)/285/2024 | 15-04-2024 | Indiannica Learning Private Limited Vs Anant Student Gallery | SANDEEP CHATTE Rjee(P), | 9911558224 | Sandeep@chatarjee-Law.com | ... |
| | | | | Commercial Suit | OMP (COMM)/10/2024 | 23-04-2024 | Indusind Bank Ltd Vs Mohan Bros Nizamuddin | Amitabh Singh(P), | 9971177170 | rlflelag@gmail.com | ... |
| | | | | Commercial Suit | CS (COMM)/309/2024 | 24-04-2024 | Sharad Bhargava AND ANR Vs MS Meagan Ollari Khurana and ors | SHIVAN SHU BHARD WAJ(P), | 9.96E+009 | contact.shivanshubhardwaj@gmail.com | ... |
| | | | | Commercial Suit | EXECUTION (COMM)/11/2024 | 25-04-2024 | Surender Singh Ram Singh Adhana | deep Vs kishore Paldass(P), | 9891798915 | egal.achin@gmail.com | ... |
| | | | | Commercial Suit | EXECUTION (COMM)/113/2024 | 26-04-2024 | CASA STAYS PVT Rooms World Pvt Ltd | 2KUSHAL BHATTA Vs CHARJE E(P), | 8448119498 | malik.harisho1@gmail.com | ... |
| 32 | SH. BHUPESH KUMAR | SOUTH-EAST | NIL | | | | | | | | |
| 33 | MS NIRJA BHATIA | SOUTH-EAST | 30 | OMP (COMM.) | 66/2024 | 05.02.2024 | M/S MEDESIGN PHARMACEUTICALS PTV LTD VS M/S BAXILPHARMA PVT LTD AND ORS | Ms. Samridhi | 9654713565 | advocate.samridhi99@gmail.com | 25.04.2024 |

| Sr. No. | Court | District | Court Room | Case Type | Case No. | Date of Registration | Petitioner Name VS Respondent Name | Advocate | Advocate Mobile Number | Advocate email ID | Date of Electronic Service Process |
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| | | | | COMMERCIAL | 166/2024 | 13.03.2024 | Nishant Promoters Pvt Ltd VS Electro Mech Engineers | Ms. Akshita Agrawal | 9.60E+009 | advakshita agrawal@gmail.com | 23.04.2024 |
| | | | | COMMERCIAL | 177/2024 | 15.03.2024 | State Bank of India Vs Ram Niwas Singh | Mr. Amit Chawla | 9312965659 | chawla8jl@gmail.com | 24.04.2024 |
| | | | | COMMERCIAL | 176/2024 | 15.03.2024 | State Bank of India Vs Rajesh Kumar | Mr. Amit Chawla | 9312965659 | chawla8jl@gmail.com | 24.04.2024 |
| | | | | COMMERCIAL | 86/2024 | 12.02.2024 | Punjab National Bank Vs Birender Singh | Mr. Vineet Mudgal | 9871343259 | VINEETMUDGAL@GMAIL.COM | 16.04.2024 |
| | | | | COMMERCIAL | 264/2024 | 08.04.2024 | State Bank of India Vs Dilip Singh | Mr. Jawahar Chawla | 9312965659 | chawla8jl@gmail.com | 24.04.2024 |
| | | | | COMMERCIAL | 254/2024 | 05.04.2024 | Zelotic Technologies Pvt Ltd Vs Applied Electro Magnetic Pvt Ltd | Mr. K.K.Sharma | 9711103007 | kapil.kk77@gmail.com | 30.04.2024 |
| | | | | COMMERCIAL | 272/2024 | 10.04.2024 | M/S Narula Paner Store Vs M/S Flags Hospitality | Sh. Anil K. Gujral | 9.00E+010 | vg.gujral@gmail.com | 30.04.2024 |
| | | | | COMMERCIAL | 471/2022 | 20.05.2022 | M/S Elnova Pvt Ltd Vs M/S Trimline Computers | Sh. Rajeev Nayan | 9.90E+009 | rajeevnayan1.adv@gmail.com | 19.05.2022 |
| | | | | COMMERCIAL | 352/2022 | 11.04.2022 | | Sh. M.K.Sinha | 9818811093 | mksinha@lawyer.com | 08.04.2022 |

| Sr. No. | Court | District | Court Room | Case Type | Case No. | Date of Registration | Petitioner Name VS Respondent Name | Advocate | Advocate Mobile Number | Advocate email ID | Date of Electronic Service Process |
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| | | | | COMMERCIAL | 95/2024 | 14.02.2024 | M/S Suvil Exports Vs Zeus Fashions | Mr. Vishal Zeus Garg | 9810171302 | advrahul94@gmail.com | 10.04.2024 |
| | | | | COMMERCIAL | 272/2024 | 10.04.2024 | M/S Narula Paner Store Vs M/S Flags Hospitality | Sh. Anil K. Gujral | 1.00E+010 | vg.gujral@gmail.com | 30.04.2024 |
| 35 | SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH-EAST | NIL | | | | | | | | |

| Sr. No. | Court | District | Court Room | Case Type | Case No. | Date Registration | Petitioner Name VS Respondent Name | Advocate | Advocate Mobile Number | Advocate email ID | Date Electronic Service Process | of |
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| 36 | SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02 | EAST | NIL | | | | | | | | | |
| 37 | SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02 | | NIL | | | | | | | | | |
| 38 | SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01 | NORTH-EAST | 201, New Building KKD | CS(COMM) | 22/2024 | 14.02.2024 | NANAK CHAND SANJEEV KUMAR VS. MUNISH KUMAR SINGH | | 9315520612 | advmunishsingh@gmail.com | 12.04.2024 | |
| | | | DO | CS(COMM) | 41/2024 | 12.04.2024 | N DISTRIBUTOR VS. KUBE AUTOTUNE | D GURPREET KAUR | 9871203770 | GKAUR045@GMAIL.COM | 07.05.2024 | |
| | | | DO | EX(COMM) | 09/2024 | 31.01.2024 | A.B. PAL ELECTRICALS VS. M/S ELECTRICAL SOLUTION | COUNCEL | 9654869693 | N/A | 15.04.2024 | |
| 39 | SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT | Shahdara | 301, New Court Building, KKD/Delhi | CS (COMMERCIAL) | CS (COMM.) 409/2023 | 17/08/2023 | PNB VS. SHRI HARI ENTERPRISES | Sh. A.K. Giri, | 8800792205 | rmohitrajadvocate@gmail.com | 16/04/2024 | |
| | | | | | CS (COMM.) 643/2022 | 19/11/2022 | CENTRAL BANK OF INDIA VS. M/S H T HARDWARE | Sh. Vinay Kumar Singh, | 989E+009 | kamaljeetsinghranot@gmail.com | 23/04/2024 | |
| | | | | | CS (COMM.) 475/2023 | 22/09/2023 | SHRI AKASH GUPTA VS. SHRI MANU KHETRAPAL | Sh. Zaim Khan | 859E+009 | adv.vaishalshantanu@gmail.com | 23/04/2024 | |
| 40 | MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT) | | ROOM NO-57i | COMMERCIAL CIVIL | Cs comm 221/2024 | 05-04-2024 | Ravi Aggarwal Prop Of Ms Fab India Vs Sanjay Khera | Bharat Prakash | 9868300000 | bharatguptarkca@gmail.com | 10.04.2024 | |

| Sr. No. | Court No. | District | Court Room | Case Type | Case No. | Date of Registration | Petitioner Name VS Respondent Name | Advocate | Advocate Mobile Number | Advocate email ID | Date Electronic Service Process | of |
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| | | | ROOM NO-57i | COMMERCIAL CIVIL | Cs comm 616/2023 | 08-12-2023 | Sumit Kumar Vs Ankit Modi | Sarita Gupta | 9582077118 | guptalegalconsultarita13@gmail.com | 12.04.2024 | |
| | | | ROOM NO-57i | COMMERCIAL CIVIL | Cs comm 482/2023 | 25-09-2023 | UCO BANK Vs SHAILANDRA SRIVASTAVA PROP MICROVISION SOFTWARE | PRAVEEN KUMAR | 8448057235 | pkylb@gmail.com | 12.04.2024 | |
| | | | ROOM NO-57i | COMMERCIAL CIVIL | Cs comm 229/2024 | 09-04-2024 | Praveen Kumar Jain Vs Abhishek Navalkha | Piyush Katyal | 8700925528 | piyushkatyal98@gmail.com | 19.04.2024 | |
| | | | ROOM NO-57i | COMMERCIAL CIVIL | Cs comm 240/2024 | 16-04-2024 | M/s Suresh Apparels Vs Shekhar Sharma | Bharat Prakash | 9868300000 | bharatguptarkeca@gmail.com | 23.04.2024 | |
| 41 | SH. SURENDER S. RATHI | | NIL | | | | | | | | | |
| 42 | SH. REETESH SINGH | | NIL | | | | | | | | | |
| 43 | MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT) | North-West | NIL | | | | | | | | | |

